

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

OA No. 73 of 1995

Friday, this the 13th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. Cochin Naval Command Fire Staff Association represented by its Secretary, M Somarajan, Leading Hand Fire (Selection Grade), Naval Armament Depot, Alwaye residing at Thazhava House, Kadavanthra PO, Cochin-682 020.
2. AV Lonan, Fire Engine Driver, Grade II, Naval Armament Depot, Always residing at Ananthiruthil House, Irimpanam PO, Tripunithura.
3. PA Madhavan, Leading Hand Fire (Ordinary Grade), Naval Armament Depot, Always Residing at Cherapurath House, Irimpanam PO, Tripunithura.
4. K Ravikumaran Achari, Fire Engine Driver, Grade II, Naval Armament Depot, Always Residing at Kochuthundathil House, ESI Road, Palluruthy, Cochin-682 006.

.. Applicants

By Advocate Mr. VR Ramachandran Nair

Vs.

1. Union of India represented by the Secretary, Ministry of Defence, New Delhi.
2. The Flag Officer Commanding-in-Chief, Southern Naval Command, Naval Base, Cochin-682 004.
3. The General Manager, Naval Armament Depot, Alwaye.
4. The Deputy General Manager, Naval Armament Depot, Alwaye.

.. Respondents

By Advocate Mr. TPM Ibrahim Khan, Senior Central Government Standing Counsel

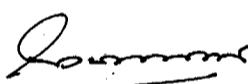
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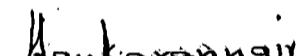
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants submit that the eighthour shift system is so worked, that they are left at lurch at midnight after work. They submit further that those who have to go on the midnight shift, have to come and wait from early evening. This arrangement, without dormitory, food or transport facilities amounts to cruelty, stated applicants. While the employer will be in a position to ordain his work in the manner he chooses, he has the obligation to provide basic facilities. Keeping these broad aspects in mind, we direct third respondent General Manager to consider and dispose of A-5 representation made by applicants, voicing identical grievances. A final decision will be taken within fifteen days from today.

2. We dispose of the application as aforesaid. No costs.

Dated the 13th January, 1995


SP BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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